

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4522
ANSWERED ON:06.08.2009
STIPEND TO JUNIOR ADVOCATES
Kumar Shri P.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to provide stipend to the Junior Advocates;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) No, Madam.
- (b) Does not arise.
- (c) The Bar Council of India has forwarded draft Scheme to the Government of India in 2006 for providing assistance to young lawyers upto two years of practice from the resources of Legal Services Authorities. The National Legal Services Authority (NALSA) though appreciated the Scheme but is not agreeable for disbursement of the stipend amount using its funds.